

IN THE HON'BLE NATIONAL GREEN TRIBUNAL NEW DELHI

Original Application No. 539/2024

In the matter of:

“On Revamp Priority list of Satpula Lake being filled up with raw sewage from drain”

SUBMISSION / ACTION TAKEN REPORT ON BEHALF OF
DISTRICT MAGISTRATE (SOUTH)/ RESPONDENT NO.3
BEFORE THIS HON'BLE TRIBUNAL.

1. That Hon'ble Tribunal had pleased to issue order dated 16.05.2024 in the above captioned matter i.e. raw sewage water being pumped into Satpula lake from a large drain in South Delhi and this Hon'ble Tribunal, while impleading District Magistrate (South) as respondent no.3, has directed that “let notice be issued to the above respondents for filling their response at least one week before the next date of hearing”.
2. That in compliance to the direction of this Hon'ble Tribunal, it is humbly submitted the inspection of the site i.e. Satpula lake was carried out by DPCC official on 24/07/2024 and issued letter to Vice-Chairman, D.D.A, Vikas Sadan, INA, New Delhi-110023 mentioning the following observations :-
 - i. The Staplula lake is found to be highly Eutrophic (Geo-tagged photographs enclosed.) Very less water observed in the lake despite ongoing monsoon season.
 - ii. There is an open drain adjacent to the lake.
 - iii. The lake is situated in a D.D.A park and maintained by D.D.A.
 - iv. There is a STP plant in the D.D.A park. The plant operator Sh. Bhagwan Das informed that they take waste water from the adjacent drain and dispose the treated effluent in the pond for its rejuvenation. Plant operator also informed that the capacity of the STP plant is 20 KLD and STP plant consists of treatment units (Inlet in drain, Screen chamber, collection tank, Chemical dosing tank and filter beds). During inspection it was learnt that the STP is non-functional and no



water is being treated and pumped into the lake since long. Copy of letter of Incharge, CMC-II, DPCC is annexed as **Annexure- I**.


3. That, it is humbly submitted that the above mentioned observation of DPCC has also been forwarded to the Vice Chairman, D.D.A , Vikas Sadan, INA, New Delhi by the District Magistrate (South) with the request to direct the concerned officers/ officials of D.D.A to repair the dysfunctional parts of the STP so as to make it functional. Copy of letter is annexed as **Annexure- II**.
4. Based on the above facts, a report/reply is being submitted for kind consideration before this Hon'ble Tribunal. Undersigned assures that the orders / directions passed by this Hon'ble Tribunal shall be complied timely with in toto and spirit.



Mukesh
29/8/24

DR. MUKESH KUMAR)
SDM (HAUZ KHAS)
DISTRICT (SOUTH)

NGT Matter
By Speed Post/email

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 (visit us at website : http://dpcc.delhigovt.nic.in/)</p>
DPCC/(10)(02)(45)/Leg-24 / 574- 575	Date: 29 July 2024

To,

The Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi-110023

Subject: Compliance of order of Hon'ble NGT in OA No. 539/2024 "News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024.

Sir,

This is in reference Hon'ble NGT order dated 16.05.2024 in OA No. 539/2024. The OA is registered Suo-Moto by Hon'ble NGT on the basis of the news item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024. The matter relates to raw sewage water being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi. DDA, DM South and DPCC have been impleaded as respondents by Hon'ble NGT and sought report. Copy of the order is enclosed herewith for your ready reference.

As DPCC is one of the respondents in this matter, inspection of the site i.e Satpula Lake was carried out by DPCC official on 24.07.2024 in compliance of Hon'ble NGT order dated 16.05.2024. Following are the observations during the inspection:

1. The Satpula lake is found to be highly Eutrophic (Geo-tagged photographs enclosed). Very less water observed in the lake despite ongoing monsoon season.
2. There is an open drain adjacent to the lake.
3. The lake is situated in a DDA Park and maintained by DDA.
4. There is a STP plant in the DDA park. The plant operator Sh. Bhagwan Das informed that they take waste water from the adjacent drain and dispose the treated effluent in the pond for its rejuvenation. Plant operator also informed that the capacity of the STP plant is 20 KLD and STP plant consists of treatment units (Inlet in drain, Screen chamber, collection tank, Chemical dosing tank and filter beds). During the inspection it was learnt

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that the STP is non-functional and no water is being treated and pumped into the lake since long.

In view of the above findings of the inspection and Eutrophic conditions observed in lake, you are requested to direct the concerned in DDA to repair the dysfunctional parts of the STP so as to make it functional and submit the treated water analysis report of STP from DPCC laboratory or any other NABL accredited laboratory within 15 days so that the status may be apprised to Hon'ble NGT in a time bound manner.

This is being issued as per the approval of the Competent Authority in DPCC.



Incharge, CMC-II

Copy to: Master File, CMC-II

MOST URGENT
NGT Matter



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)
M.B.ROAD SAKET NEW DELHI-110068

No.F.SDM/HK/NGT/2024/1883-84

Dated: 23/08/24

To

The Vice Chairman,
Delhi Development Authority,
Vikas Sadan, INA, N. Delhi-110002

Sub : Compliance of order of Hon'ble NGT in OA No.539/2024 "News item titled On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

Sir,

Please find enclosed herewith a letter dated 29th July, 2024 issued by Incharge, CMC-II, DPCC, New Delhi vide which it is informed that in compliance of Hon'ble NGT order dated 16.05.2024 in the aforesaid matter, an inspection of the Satpula Lake was carried out by DPCC official on 24.07.2024 and some observations were made during the inspection. The detail of observations made by DPCC is duly mentioned in the aforesaid letter dated 29.07.2024 (copy enclosed).

In view of the above as requested by DPCC, you are requested to direct the concerned officers/officials of DDA to repair the dysfunctional parts of the STP so as to make it functional. **Since the matter is fixed before Hon'ble NGT on 02.09.2024 and a compliance report has to be filed before 02.09.2024**, you are, therefore, requested to direct the concerned officers/officials to take immediate necessary action in the matter.

Yours faithfully,

Encl: as above.

M. Chaitanya Prasad
(Mokala Chaitanya Prasad), IAS
District Magistrate (South)

Copy for information to Incharge, CMC-II, DPCC, 5th Floor, ISBT Bldg, Kashmere Gate, Delhi-110006.